

MC No. 194 of 2012
IN WA No. 10 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 10 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 1 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Adjourned at the request of Shri S Sen Gupta,
counsel for the State respondents.

Registry is directed to prepare the paper book on
Govt. expenses. List this criminal appeal for hearing after
paper book is ready.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 2 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Adjourned at the request of Shri S Sen Gupta,
counsel for the State respondents.

Registry is directed to prepare the paper book on
Govt. expenses. List this criminal appeal for hearing after
paper book is ready.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 3 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Adjourned at the request of Shri S Sen Gupta,
counsel for the State respondents.

Registry is directed to prepare the paper book on
Govt. expenses. List this criminal appeal for hearing after
paper book is ready.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 4 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Adjourned at the request of Shri S Sen Gupta,
counsel for the State respondents.

Registry is directed to prepare the paper book on
Govt. expenses. List this criminal appeal for hearing after
paper book is ready.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 4 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Mrs S Bhattacharjee,
counsel for the appellant. List in the next week for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 5 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Case along with Crl Appeal No. 4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal 6 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Case along with Crl. Appeal No. 4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 7 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Case along with Crl. Appeal No. 4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 8 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this case along with Crl. Appeal No. 4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl Appeal No. 9 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Case along with Crl. Appeal No. 4 of 2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Crl MC No. 53 of 2013
IN Crl Appeal 4 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with Crl. Appeal No. 4 of
2013.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 31 of 2014
IN WA No. 28 of 2014

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

There is none to press this stay application. As such same is dismissed for non prosecution. Misc. Case No. 31 of 2014 stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 43 of 2014
IN WA No. 37 of 2014

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA NO. 37 of 2014.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 90 of 2011
IN WA No. 10 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 10 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 167 of 2012
IN WA No. 11 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

There is none to press this application for permission to file the appeal. As such, the same is dismissed for non prosecution. Misc. Case No. 167 of 2012 stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 168 of 2012
IN WA No. 11 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

In view of the order of the date passed in WA No. 11
of 2012, since the writ appeal has been dismissed, this
Misc. Case No. 168 of 2012 also stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 169 of 2012
IN WA No. 11 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

There is none to press this delay condonation application. As such, the same is dismissed for non prosecution. Misc. Case No. 169 of 2012 stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 25 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Shri HL Shangreiso, Advocate, present for the
appellant.

Shri ND Chullai, Senior GA, present for the State
respondents.

Learned counsel for the parties state that this
appeal has become infructuous. Accordingly, this writ
appeal is dismissed as infructuous.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 195 of 2012
IN WA No. 32 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 32 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Mc No. 227 of 2012
IN Review Petn No. 8 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with Review Petn No. 8 of
2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 284 of 2011
IN WA No. 32 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 32 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 294 of 2013
IN WP(C) No. 262 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

In view of the order of the date passed in WP(C)No.
262 of 2013, this Misc. Case No. 294 of 2013 stands
disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 328 of 2011
IN WA No. 42 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 42 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 363 of 2011
IN WA No. 10 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 10 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 364 of 2011
IN WA No. 32 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

List this Misc. Case along with WA No. 32 of 2011.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

MC No. 432 of 2013
IN WA No. 12 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

In view of the order of the date passed in WA No. 12
of 2013, which has been dismissed as infructuous, this
Misc. Case No. 432 of 2013 also stands disposed of.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Review Petn No. 8 of 2011
IN WA No. 20 of 2006

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Shri BK Deb Roy,
counsel for the review applicant. List on 16.06.2014 for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

Review Petn No. 9 of 2011
IN WP(C) No. 169 of 2009

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Shri BK Deb Roy,
counsel for the review applicant. List on 16.06.2014 for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 10 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of the learned counsel for the respondents. List after three weeks along with the connected matters. Meanwhile, Registry is directed to search the record of WP(C)No. 51 of 2004 and place it in the record.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 10 of 2014
IN WP(C)No. 361 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Shri R Jha, counsel for
the respondent. List after three weeks.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 11 of 2012
IN WP(C)No. 32 of 2010

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellants.

Shri ND Chullai, Senior GA, assisted by Ms NG
Shylla, Advocate, present for the State respondents.

This writ appeal is dismissed for non prosecution.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 12 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Shri ND Chullai, Senior GA, assisted by Ms NG Shyllai, Advocate, present for the appellants.

Mrs Agnes Kharshiing, present in person.

Mrs Kharshiing states that information sought by her had already been given to her, as such, the writ appeal filed by the State has become infructuous.

This writ appeal is dismissed as infructuous.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 24 of 2014

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Shri ND Chullai, Senior GA, assisted by Ms NG
Shylla, Advocate, present for the State respondents.

The writ appeal is dismissed for non prosecution.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 32 of 2011

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of the learned counsel for the respondents. List after three weeks along with the connected matters. Meanwhile, Registry is directed to search the record of WP(C)No. 52 of 2004 and place it in the record.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 25 of 2014
IN WP(C)No. 208 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Shri SA Sheikh,
counsel for the respondents. List on 11.06.2014 for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 26 of 2012

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Shri HL Shangreiso, Advocate, present for the
appellant.

Shri ND Chullai, Senior GA, present for the State
respondents.

Learned counsel for the parties state that this
appeal has become infructuous. Accordingly, this writ
appeal is dismissed as infructuous.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 27 of 2013
IN WP(C)No. 307 of 2013

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

Adjourned at the request of Shri BK Deb Roy,
counsel for the respondent. List in the next week for
hearing.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14

WA No. 28 of 2014

04.06.2014

HON'BLE THE CHIEF JUSTICE
and HON'BLE MR JUSTICE T NANDAKUMAR SINGH

None present for the appellant.

Shri ND Chullai, Senior GA, assisted by Ms NG
Shylla, Advocate, present for the State respondents.

This writ appeal is dismissed for non prosecution.

JUDGE
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev
04.06.14